

within the powers of the Director-General of Geological Survey of India;

(d) if so, whether it is possible to promote the employees of the Exploration Wing who had more than requisite years of service; and

(e) if not, the reasons therefor?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) and (b). There were as many as 187 different cadres representing different categories of posts in the erstwhile Geological Survey of India and 153 in the Exploration Wing of Indian Bureau of Mines which have since been merged together and are now borne in a single organisation. The amalgamation of these cadres and preparation of *inter se* seniority of the individual holders of posts in the combined organisation will necessarily take some time, as it involves detailed examination of pay scales, prescribed qualifications and other relevant particulars of various posts with a view to determining their relative position in a hierarchical pay structure and fixing them in appropriate unified scales. Determination of principles of fixing *inter se* seniority will also be necessary.

In spite of the complexity of the problem, work on preparation of unified recruitment rules for gazetted cadres on the drilling side has been completed and it will be accordingly possible to fix *inter se* seniority of the incumbents of these posts shortly. Similarly action for other posts is in progress.

(e) The Director-General, Geological Survey of India, can promote Class II, Class III and Class IV employees on *ad hoc* basis only in emergent circumstances when recruitment to such posts has to be made immediately in the interest of the administration and it has to be ratified through normal procedure as soon as possible thereafter.

(d) and (e). Such promotions are not based merely on the length of

service of officers but are primarily dependent upon administrative exigencies.

Trade with Nepal

3544. Shri Narendra Singh Mahida:
Shri Ramachandra Ulaka:
Shri N. K. Sanghi:
Shri Shankarrao Mane:
Shri Tulidas Dasappa:
Shri Umamath:
Shrimati Susela Gopalan:
Shri P. Gopalan:
Shri C. K. Chakrapani:

Will the Minister of Commerce be pleased to state:

(a) whether the Nepal Government have decided to introduce with immediate effect a licensing system for the import of some major items from India, such as cotton textiles, restricting the movement of goods between the two countries;

(b) whether it is a fact that of these items cotton textiles are estimated to account 50 per cent of Nepal's import bill from India;

(c) if so, whether Nepal's action is likely to hamper free movement of goods between the two countries; and

(d) the reaction of Government thereto?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir.

(b) to (d). Details of the licensing system for certain items proposed to be introduced by H.M.C. Nepal have just been received. These are being examined and suitable action will be taken by Government.

Government Electric Factory, Mysore

3545. Shri A. Sreedharan:
Shri Mangalshamadam:
Shri Yashpal Singh:
Shri Ram Gopal Shalwale:
Shri M. Meghachandra: